OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 96557 /PD&SJ/HQs/THC/Delhi Dated: 29 DEC 2023

ORDER

In partial modification of this office order bearing No. 76483-613/PD&SJ/HQs/THC/Delhi dated 09.10.2023, it is clarified that Sh. Vineet Kumar, Judicial Assistant (EC No. 13115), presently serving as Branch In-Charge in General Branch, Dwarka Courts shall cease to be 'Nodal Officer' for departmental examination for the post of Senior Judicial Assistant.

It is further ordered that the Selection Committee ensure that no official who is cligible to take the departmental exam is associated, in any manner in the process of Recruitment.

(Narottam Kaushal)
Principal District & Sessions Judge (HQs)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

96557 - 96707

- 1. The Ld. Principal District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
- 2. The Ld. Chairperson, Selection Committee, Room No. 309, New Building, Tis Hazari Courts.
- 3. The Ld. OI/Cs of all the Branches existing at Central District, Tis Hazari Courts, Delhi.
- 4. The A.O.(J)/Sr. A.O./Branch Incharges of all the Branches existing at Central District, Tis Hazari Courts, Delhi.
- 5. The Officers/Officials concerned.
- 6. The Dealing Official, Personal File, Administration Branch-II, Tis Hazari Courts, Delhi.
- 7. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
- 8. Web-site Committee, Tis Hazari Courts, Delhi.
- 9. The Personal Office of the undersigned.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.